

Reports of the Committee on Petitions

SHRI S. S. MARISWAMY (Tamil Nadu) : Sir, I beg to present the Forty-ninth Report of the Committee on Petitions.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE (1975-76)

SHRI V. B. RAJU (Andhra Pradesh) : Sir, I beg to lay on the Table a copy each of the following Reports of the Public Accounts Committee (1975-76).

(i) Hundred and Eighty-second Report on paragraph 49 of the Report of the Comptroller and Auditor General of India for 1972-73, Union Government (Civil) relating to the Ministry of Information and Broadcasting (Films Division).

(ii) Hundred and Eighty-fourth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in its 136th Report (Fifth Lok Sabha) relating to Import of Hop Plants—Department of Agriculture.

REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS (1975-76)

PANDIT BHAWANIPRASAD TIWARY (Madhya Pradesh) : Sir, I beg to lay on the Table a copy of the Seventy-sixth Report of the Committee on Public Undertakings (1975-76) on action taken by Government on the recommendations contained in Fifty-sixth Report of the Committee on Indian Drugs and Pharmaceuticals Limited.

REPORT OF THE RAILWAY CONVENTION COMMITTEE (1973)

SHRI NABIN CHANDRA BURAGOHAIN (Assam) : Sir, I beg to lay on the Table a copy each of the following papers :

(i) Eleventh Report of the Railway Convention Committee (1973) on "Rate of Dividend for 1976-77 and other Ancillary Matters".

(ii) Minutes of First to Seventeenth, Nineteenth, Twentieth, Twenty-second to Twenty-fourth and Twenty-eighth Sitzings of the Railway Convention Committee (1973).

(iii) Minutes of First to Sixth Sitzings of the Sub-Committee of the Railway Convention Committee (1973) on "Requirements and Availability of Wagons".

MOTION REGARDING APPOINTMENTS OF A MEMBER OF RAJYA SABHA TO THE JOINT COMMITTEE OF THE HOUSES ON THE CENTRAL AND OTHER SOCIETIES (REGULATION) BILL, 1974.

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA) : Sir, I beg to move the following Motion :

"That Dr. V.A. Seyid Muhammad be appointed to the Joint Committee of the Houses on the Central and Other Societies (Regulation) Bill, 1974, in the vacancy caused by the resignation of Prof. S Nurul Hasan from the membership of the Joint Committee."

The question was put and the motion was adopted.

LEAVE OF ABSENCE TO SHRI P. K. KUNJACHEN

MR. CHAIRMAN: I have to inform Members that the following letter dated the 3rd January, 1976, has been received from Shri P. K. Kunjachen.

"Due to unavoidable circumstances, I am unable to attend the present Rajya Sabha Session. I request that leave may be granted for not attending the entire period of the 94th Session."

Is it the pleasure of the House that permission be granted to Shri P. K.